

(c) Steps taken to rehabilitate the refugees and also to increase agricultural production—

- (i) For the resettlement of the agriculturist families, land has been released by the Governments of Orissa and Madhya Pradesh. Four zones have been developed—Malkangiri and Umerkote in Orissa, Kondagaon and Paralkote in Madhya Pradesh.
- (ii) After reclamation of the land, roads linking villages are laid, village sites are demarcated and tubewells sunk. The families are then moved to the village sites and they are allotted agricultural land and homesteads. Internal roads, wells, village tanks, village health centres, primary schools, community centres follow soon after.
- (iii) Extension and other services are made available along with the induction of the families.
- (iv) In addition to the benefits made available to the families in the villages, as a part of the general development, main roads are laid, minor and medium irrigation projects constructed, hospitals, middle and high schools established and agricultural farms set up.
- (v) Level terracing, contour bunding, provision of head-water tanks, construction of minor and medium irrigation projects, distribution of improved varieties of seeds and fertilisers, undertaking of agricultural experiments and demonstrations, making available extension services are some of the measures taken to increase agricultural production.

Area cultivated by sett- 57,200 acres less in 1967 Kharif Season.

Distribution of main crops		
Paddy	23,156	acres
Mosta	12,226	acres
Hybrid	6,903	acres
Maize		

Fertilisers distributed in 1967 Kharif Season. 1,562 Metric tonnes.

- (vi) Two dams namely, Bhaskal (Umerkote) Dam in Orissa and Pakhanjore Dam in Madhya Pradesh have been completed at a cost of about Rs. 1 crore. Two more dams namely, Deoda (Paralkote) Dam in Madhya Pradesh and Satiguda (Malkangiri) Dam in Orissa costing about Rs. 2 crores each have been taken up. Besides, 29 minor irrigation schemes have been completed at a cost of about Rs. 7.5 lakhs. 9 such schemes are under execution and 10 schemes are under investigation.

SHRI KRISHAN KANT : Does the Government propose to acquire more land from Madhya Pradesh and Orissa for rehabilitation ?

SHRI D. R. CHAVAN: It is not a question of acquisition of land. Land is released by the State Governments, Madhya Pradesh or Orissa. After the land is released it is being reclaimed by the Rehabilitation and Reclamation organisation and after that the land is allotted to the D.Ps.

THE DEPUTY CHAIRMAN : The Question Hour is over.

#### WRITTEN ANSWERS TO QUESTIONS

##### SUGARCANE PROSPECTS

\*454. SHRI BABUBHAI M. CHINAI: Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the prospects of sugarcane crops during the next crop season ; and

(b) the steps taken by Government to produce sugarcane with high sucrose content ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT, AND CO-OPERATION (SHRI ANNASAHAB

SHINDE) : (a) Only preliminary estimates of area under sugarcane during 1967-68 have become available so far. There has been a decline of 15 per cent in area under the crop due mainly to unfavourable weather conditions at the time of sowing and shifting of acreage from sugarcane to foodgrains.

(b) Varieties suitable for different soil and climate conditions have been bred and released by the Sugarcane Breeding Institute, Coimbatore. Researches to evolve better and improved varieties are continuing.

#### PROCUREMENT OF RICE

\*455. SHRI M. V. BHADRAM : Will the Minister of FOOD AND AGRICULTURE be pleased to state :

(a) the target fixed for procurement

of rice during the current year ; and

(b) the total quantity so far procured in each State ?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY, DEVELOPMENT AND CO-OPERATION (SHRI ANNASAHEB SHINDE) : (a) Targets for procurement of rice during 1967-68 have not yet been fixed in some States. The target recommended by the Agricultural Prices Commission for the year for the country as a whole is 51 lakh tonnes.

(b) Up-to-date information about progress of procurement in some States is not available. Latest information available is given in the statement laid on the Table of the Sabha.

#### STATEMENT

Quantities of rice and paddy in terms of rice procured during the year 1967-68

(In '000 Tonnes)

State	Quantity procured	Date upto which information available
Andhra Pradesh	33	1-12-67
Assam	6	18-11-67
Bihar	..	15-11-67
Gujarat	..	4-12-67
Kerala	37	15-11-67
Madhya Pradesh	12	1-12-67
Madras	N.R.	..
Maharashtra	10	20-11-67
Mysore	5	25-11-67
Orissa	4*	29-11-67
Punjab	74	1-12-67
Haryana	30	30-11-67
Uttar Pradesh	6	18-11-67
West Bengal	4	23-11-67
Jammu & Kashmir	19	31-10-67
Himachal Pradesh	..	20-11-67
Andamans & Nicobar Islands	Neg.	23-11-67
Tripura	..	14-11-67
Pondicherry	..	29-11-67
Goa	Neg.	17-11-67
Manipur	..	14-11-67
<b>TOTAL</b>	<b>240</b>	

\*Moved on Central Government account to West Bengal.

(NR)=Not reported.

(Neg.)=Below 500 tonnes.